HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 277 (Mis.) / II-15-19/2025

Bilaspur, date 07 August, 2025

In exercise of the powers conferred by clause (2) of the Article 229 of the Constitution of India, Hon'ble the Chief Justice of the High Court of Chhattisgarh, Bilaspur, makes the following amendment in Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017:-

AMENDMENT

- 1. In Rule 2 Definitions of Part-I General, after Sl.No.(xiii), following shall be inserted:-
 - "(xiii-a) 'Registrar (OSD) Rules' means the Registrar of the Rules Cell of the High Court.
 - (xiii-b) 'Registrar (Establishment)' means the Registrar of the Establishment Section of the High Court."
 - 2. In First Schedule (Gazetted Officers), after Sl.No.8, two rows shall be inserted:-

8-a	Registrar (OSD) Rules	1	Class-I	Member of Higher Judicial Service of Selection Grade on deputation.				
8-b	Registrar (Establishment)	1	Class-I	Member of Higher Judicial Service of Selection Grade on deputation.				

3. In Fourth Schedule, after Sl.No.8, two rows shall be inserted:-

8-A	Registrar (OSD) Rules	Secretary
8-B	Registrar (Establishment)	Secretary

1. In Rule-2, Part-I, General, under the heading 'Definitions' after the row (xx), following row shall be inserted:-

"(xx-a) Registrar (IT) means Registrar (IT) of the High Court."

2. In Rule-2, Part-I, General, under the heading 'Definitions' after the row (xxiii-a), following row shall be inserted :-

"(xxiii-b) Deputy Registrar (IT) means Deputy Registrar (IT) of the High Court."

- 3. In Rule-2, Part-I, General, under the heading 'Definitions' the existing sl. no. (xxiii-b), shall be renumbered as "(xxiii-c)".
- 4. In the **Second Schedule**, before existing Sl. No. 1, following row shall be inserted:-

1.	Registrar (IT)	1	Class-I, Gazetted	By direct recruitment through competitive exam and viva-voce.	Working knowledge of Unix / Open Source Software /Windows NT/ Oracle and other RDMS packages/ Systems Analysis and Programming, Development in PHP, My SQL Database Administration and Design, Knowledge of all the stage SDLC for Software development and experience of establish Data Center/ Data Recovery Center and scanning and digitization of records with the following educational qualifications. M.E./M. Tech. degree in Computer Science from a recognized University/Institution with minimum 10 years experience in IT/ Computerization/ programming / Software development field. Or 'C' level course from DOE with minimum 10 years experience in IT/ Computerization/ programming / Software development field. Or B.E./B.Tech. degree in Computer Science from recognized institution /university with minimum 12 years experience in IT/ Computerization/ programming / Software development field. Or MCA/M.Sc. degree in Computer Science from recognized institution/ university with minimum 12 years experience in IT/ Computerization/ programming / Software development field. Or MCA/M.Sc. degree in Computer Science from recognized institution/ university with minimum 12 years experience in IT/ Computerization/ programming / Software development field.	14 (79900- 211700)
2.	Deputy Registrar (IT)	1	Class-I, Gazetted	By promotion on the basis of Merit cum Seniority from amongst such Assistant Registrar (IT) who have completed 3 years of satisfactory	Working knowledge of Unix/ Open Source Software /Windows NT/ Oracle and other RDMS packages/ Systems Analysis and Programming, Development in PHP, My SQL Database Administration and Design, Knowledge of all the stage SDLC for Software development with the following educational qualifications.	13 (67300- 213100)

service having qualification required for this post mentioned in the column no. 6 of this schedule. Or By direct recruitment through competitive exam and vivavoce if eligible candidate for promotion will not be available.	M.E./M. Tech. degree in Computer Science from a recognized University/ Institution with minimum 6 years experience in IT/ Computerization/ programming / Software development field. Or 'C' level course from DOE with minimum 6 years experience in IT/ Computerization/ programming / Software development field. Or B.E./B.Tech. degree in Computer Science from recognized institution /university with minimum 8 years experience in IT/ Computerization/ programming / Software development field. Or MCA/M.Sc. degree in Computer Science from recognized institution/university with minimum 8 years experience in IT/ Computerization/ programming / Software development field. Or MCA/M.Sc. degree in Computer Science from recognized institution/university with minimum 8 years experience in IT/ Computerization/ programming / Software development field.	

- 5. The existing 'SI. No. 1 to 4' of Second Schedule shall be renumbered as from "SI. No. 3 to 6".
- 6. In column no. 3, Sl. No. 4 of Second Schedule the figure '2' shall be substituted with the figure "4'.
- 7. In the Second Schedule, after Sl. No. 6, following row shall be inserted:-

7.	System Analyst	1	Class-II, Gazetted	By promotion on the basis of Merit cum Seniority from amongst such Assistant Programmer who have completed 2 years of satisfactory	Unix/Open Source (43	10 200- 500)
	,			service having qualification required for this post mentioned in the column no. 6 of this schedule.	development with the following educational qualifications. B.E./B.Tech degree in Computer Science / Information Technology from a recognised university /	



				Or By direct recruitment through competitive exam and viva-voce if eligible candidate for promotion will not be available.	institution with minimum 3 years experience in IT/ Computerization/ programming / software development field. Or Second Class Bachelor Degree from a recognized university with 'B' level course from DOE with minimum 3 years experience in IT / Computerization/ programming / software development field. Or MCA/M.Sc. degree in Computer Science from recognized institution/ university with minimum 3 years experience in IT/ Computerization/ programming / software development field.	
8.	Data Analyst	1	Class-II, Gazetted	on the basis of Merit cum Seniority from amongst such Assistant Programmer who have completed 2 years of satisfactory service having qualification required for this post mentioned in the column no. 6 of this schedule. Or By direct recruitment through competitive exam and viva-voce if eligible candidate for promotion will not be available.	Working knowledge of Unix / Open Source Software / Windows NT/Oracle and other RDMS packages / Systems Analysis and Programming, Development in PHP, Postgres SQL / My SQL Database Administration and Design, Knowledge of all the stage SDLC for Software development with the following educational qualifications B.E./B.Tech degree in Computer Science / Information Technology from a recognised university institution with minimum 3 years experience in Database Administration in esteemed organization/ firm. Or Second Class Bachelor Degree from a recognized university with 'B' level course from DOE with minimum 3 years experience in Database Administration in esteemed organization/ firm. Or MCA/M.Sc. degree in Computer Science from	10 (43200- 136500)

		,		recognized institution/ university with minimum 3 years experience in Database Administration in esteemed organization/ firm.	
9. Network Engineer	2	Class-II, Gazetted	1. 50% posts by promotion on the basis of Merit cum Seniority from (i)Assistant Programmer who have completed 2 years of satisfactory service having qualification required for this post mentioned in the column no. 6 of this schedule. (ii)Employees of this High Court who have completed 10 years of satisfactory service having qualification required for this post mentioned in the column no. 6 of this schedule, who has initially appointed as AG III (Computer) and presently holding the post at pay level-9 i.e. 38100-120400 and full fill the minimum qualification for the desired post. 2. 50% posts by direct recruitment through competitive	Working knowledge of Unix/Open Source Software/ Windows NT with the following educational qualifications. B.E./B.Tech degree in Computer Science / Information Technology/ Electronics and Telecommunication from a recognised University/Institution with minimum 3 years experience in Network Administration in any esteemed organization /firm. Or MCA/M.Sc. degree in Computer Science from recognized institution/ university with minimum 3 years experience in Network Administration in any esteemed organization/ firm.	10 (43200- 136500)



- 8. The existing 'SI. No. 5 to 6' of Second Schedule shall be renumbered as "SI. No. 10 to 11".
- 9. In column no. 3 of Sl. No. '10' of Second Schedule, the figure '3' shall be substituted with the figure "8'.
- 10. In column no. 3 of Sl. No. '11' of Second Schedule, the figure '28' shall be substituted with the figure "65'.
- 11. In the existing Fourth Schedule, after Sl. No. 18, one row shall be inserted:-

18-A Registrar (IT) Additional Secretary	18-A	Registrar (IT)	Additional Secretary
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12. In the existing **Fourth Schedule**, after Sl. No. 22, one row shall be inserted :-

22-B	Deputy Registrar (IT)	Under Secretary
22 0	Deputy Registrai (11)	

13. In the existing **Fourth Schedule**, after Sl.No.32, following row shall be inserted:-

32-A	System Analyst	Section Officer
32-B	Data Analyst	Section Officer
32-C	Network Engineer	Section Officer

[3] 1. In column No.4 of Sl.No. 2 of "Class-IV", after the words merit-cum-seniority basis, following shall be inserted:-

"OR

If no suitable candidate is available then the post may be filled by direct recruitment."

- 2. The column No.5 of Sl.No. 2 of "Class-IV" shall be substituted as under :-
 - "1. For Promotion:-
 - a) Must have passed Class XII Examination from a recognized board and;
 - b) Must have minimum two years experience as Junior Binder.
 - 2. For Direct Recruitment :
 - a) Must be a Graduate from any recognized University.
 - b) Must have knowledge and experience of binding."
- 3. In column No.4 of Sl.No. 3 of "Class-IV", after the word 'Orderlys', following shall be inserted:-

"OR

If no suitable candidate is available then the post may be filled by direct recruitment."

4. The column No.5 of Sl.No. 3 of "Class-IV" shall be substituted as under :-

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- "1. For Promotion:-
 - a) Must have passed Class X Examination from any recognized Board;
 - b) Must have knowledge and experience of binding and;
 - c) Must have minimum two years experience in the feeder post(s).
- 2. For Direct Recruitment:-
 - a) Must have passed Class XII Examination from any recognized Board and;
 - b) Must have knowledge and experience of binding."
- 5. In column No.4 of Sl.No. 5 of "Class-IV", after the words 'merit-cum-seniority basis', following shall be inserted:-

"OR

If no suitable candidate is available then the post may be filled by direct recruitment."

- 6. The column No.5 of Sl.No. 5 of "Class-IV" shall be substituted as under :-
 - "1. For Promotion :-
 - a) Must have passed Class X Examination from any recognized Board and;
 - b) Must have minimum two years experience as Peon on the establishment of this High Court.
 - 2. For Direct Recruitment:-

Must have passed Class XII Examination from any recognized Board."

7. In column No.4 of Sl.No. 6 of "Class-IV", after the words 'merit-cum-seniority basis', following shall be inserted:-

"OR

If no suitable candidate is available then the post may be filled by direct recruitment."

- 8. The column No.5 of Sl.No. 6 of "Class-IV" shall be substituted as under :-
 - "1. For Promotion:-
 - a) Must have passed Class X Examination from any recognized Board and;
 - b) Must have minimum two years experience as Peon on the establishment of this High Court.
 - 2. For Direct Recruitment:-

Must have passed Class XII Examination from any recognized Board."

9. In column No.4 of Sl.No. 7 of "Class-IV", after the words 'merit-cum-seniority basis', following shall be inserted:-

"OR

If no suitable candidate is available then the post may be filled by direct recruitment."



- 10. The column No.5 of Sl.No. 7 of "Class-IV" shall be substituted as under :-
 - "1. For Promotion:-
 - a) Must have passed Class X Examination from any recognized Board;
 - b) Must have minimum two years experience as Peon on the establishment of this High Court and;
 - c) Must have working knowledge of Store Keeping and maintenance of Store.
 - 2. For Direct Recruitment:-
 - a) Must have passed Class XII Examination from any recognized Board and;
 - b) Must have working knowledge of Store Keeping and maintenance of Store."
- 11. In column No.4 of Sl.No. 8 of "Class-IV", after the words 'subject to suitability', following shall be inserted:-

"OR

If no suitable candidate is available then the post may be filled by direct recruitment."

- 12. The column No.5 of Sl.No. 8 of "Class-IV" shall be substituted as under :-
 - "1. For Promotion :-
 - a) Must have passed Class X Examination from any recognized Board;
 - b) Must have minimum two years experience as Contingency Paid Employees on the establishment of this High Court and;
 - c) Must have knowledge of reading of Hindi & English Language.
 - 2. For Direct Recruitment :-
 - a) Must have passed Class XII Examination from any recognized Board and;
 - b) Must have knowledge of reading of Hindi & English Language."
- 13. In column No.4 of Sl.No. 9 of "Class-IV", after the words 'subject to suitability', following shall be inserted:-

"OR

If no suitable candidate is available then the post may be filled by direct recruitment."

- 14. The column No.5 of Sl.No. 9 of "Class-IV" shall be substituted as under :-
 - "1. For Promotion:-
 - a) Must have passed Class X Examination from any recognized Board and;
 - b) Must have minimum two years experience as Contingency Paid Employees on the establishment of

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this High Court.

2. For Direct Recruitment :-

Must have passed Class XII Examination from any recognized Board."

The above amendment shall come into the force with immediate effect."

By order of Hon'ble the Chief Justice

Sd/-(Maneesh Kumar Thakur)

Registrar General

Endt. No. 1570 / II-15-19/2025

Bilaspur, date On August, 2025

Copy forwarded to:-

- 1. J.R.-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 17. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
- 18. Registrar (Vig./I.&E./Judl./S.&A Cell), High Court of Chhattisgarh, Bilaspur,
- 19. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 20. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur with a request to get it be uploaded in the website of this High Court,
- 21. Additional Registrar (DE. & E./Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
- 22. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 23. All Registrar (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
- 24. Budget Officer, High Court of Chhattisgarh, Bilaspur,
- 25. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
- 26. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 27. Deputy Director, Government Press, Amenities Block, Near Indravati Bhawan, Naya Raipur (C.G.) with a request to publish it in the forthcoming issue of Chhattisgarh Gazette and send 25 copies of the same to this Registry,

For information / necessary action.

(Maneesh Kumar Thakur)

\$ 3.8.25

, Registrar General